

HIGH COURT OF SIKKIM

GANGTOK

No.: 78/ESTT./HCS

Date:- 07.05.2025

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to upgrade and convert the post of Stenographer Grade-I being held by Mr. Yogesh Bhandari to that of Assistant Registrar(General), in Level-15 of the pay matrix, with immediate effect.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General

Memo No. 1497-504/ESTT./HCS
Dated Gangtok, the 07th May, 2025
Copy to:-

1. Additional Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok
2. Additional Registrar-cum-Private Secretary to the Hon'ble Judge, High Court of Sikkim, Gangtok
3. Deputy Registrar-cum-Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok
4. Central Project Coordinator, High Court of Sikkim
5. Mr. Yogesh Bhandari, Stenographer Grade-I, High Court of Sikkim
6. Director, Treasury, Pay and Accounts Office, Government of Sikkim, Gangtok
7. Dedicated Pay & Accounts Extension Office, High Court of Sikkim
8. All Section In-charge, High Court of Sikkim, Gangtok
9. File and
10. Guard file


(Sonam D. Wangdi)
REGISTRAR